

under consideration of the Government.

(c) and (d). Till the formation of the proposed Service, the appointments, etc. to these posts are being governed by the existing recruitment rules framed by the respective Ministries/Departments.

Tenure Prescribed for Appointment as Deputy Secretary, Joint Secretary, Additional Secretary and Secretary

4921. SHRI S. M. KRISHNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the tenure prescribed for an Officer of an All India Service for appointment as Deputy Secretary, Joint Secretary, Additional Secretary, Special Secretary and Secretary at the Centre;

(b) the particulars of officers who have already completed their tenure at the Centre or are likely to complete during this year; and

(c) whether there exists some machinery for their reversion to their home States on the expiry of their tenure; if so, what?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIH): (a) For All India Services, the prescribed tenure is given as under:

- | | |
|-----------------------------------|---------|
| (i) For Deputy Secretaries . . . | 4 years |
| (ii) For Directors and above. . . | 5 years |

(b) There are 106 All India Services Officers of the level of Under Secretary and above who have completed their tenure or likely to complete it in 1981.

(c) On Expiry of tenure, officers of the All India Services, revert to their respective States/Cadres. However, their tenures may be extended in the exigency of Government work in public interest. Similarly their tenure period may be curtailed also for these reasons.

Setting up of Paper and Newsprint Units

4922. SHRI CHIRANJI LAL SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether any provision has been made to establish more paper and newsprint units in public sector during the next Five Year Plan to meet the increasing demand of paper and newsprint in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). The following provisions have been made in the Sixth Five Year Plan (1980-85), in the Central public sector for the additional paper and newsprint industries:—

Particulars of scheme

Sixth
Plan
(1980-
85) out
lay.
(Rs. in
crores)

- | | |
|--|-------|
| (i) Mandya National Paper Mills stabilisation programme | 1.00 |
| (ii) National Newsprint & Paper Mills modernization and renovation programme | 20.00 |
| (iii) New Pulp & Paper Mills. | 1.00 |